

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH : BANGALORE

DATED THIS 4TH DAY OF DECEMBER, 1986.

PRESENT:

Hon'ble Mr. Justice K.S.Puttaswamy, .. Vice-Chairman.

And

Hon'ble Mr.L.H.A.Rego, .. Member(A).

APPLICATION NUMBER 923 OF 1986.

Sri G.Magadi Rangaiah,  
aged about 50 years,  
Son of Kolhapuraiah, Typist,  
Chief Claim's Office,  
Southern Railway, Bangalore-3.

Applicant.

(By Sri S.M.Babu, Advocate)

v.

1. General Manager,  
Southern Railway, Madras-3.
2. Chief Personnel Officer,  
Head Quarters Office,  
Personnel Branch, Madras-3.

.. Respondents.

(By Sri M.Srirangaiah, Advocate)

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This application coming on for hearing this day, Vice-Chairman made the following:

O R D E R

Sri S.M.Babu, learned counsel for the applicant prays for permission to withdraw this application. Permission sought for is granted. Application is dismissed as withdrawn. No costs.

*K.S. Puttaswamy*  
VICE-CHAIRMAN  
4/12/86.

*L.H.A. Rego*  
MEMBER(A).  
4/12/86.

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